

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**[REAL VALUE PROMOTERS PRIVATE LIMITED] OPERATING IN [REAL**  
**ESTATE ACTIVITIES] AT [CHENNAI DISTRICT]**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. REAL VALUE PROMOTERS PRIVATE LIMITED PAN: AAACR4487K / CIN: U70101TN1995PTC032687
2.	Address of the registered office	Ambojini, No.17, Poes Road, II Street, Teynampet, Chennai – 600018
3.	URL of website	<a href="http://www.realvalue.in/">http://www.realvalue.in/</a>
4.	Details of place where majority of fixed assets are located	<ol style="list-style-type: none"> <li>1. Padmalaya Apartments – Siruseri Main Road, B Block, Chennai, Tamilnadu – 603103</li> <li>2. Neelkamal Apartments - 3/57, Mettu Street, Kazhipattur, Tamilnadu – 603103</li> <li>3. Pallavaram Land – 200 Ft wide Pallavaram Thoraipakkam, Radial King Road. Survey No : 53,53,51/1, 51/2A, 51/2B, 51/2C, 51/2D in Nemilichery Village, Thambaram Taluk, Kanchipuram District, Chennai, Tamilnadu</li> <li>4. Amarasri Building – 455, Anna Salai, x Teynampet, Chennai, Tamilnadu – 600018</li> <li>5. Basement, Ground &amp; Mezzanine Floors of Ambojini at R.S.No. 1454/2, Block No.29, Plot No.21, Door No.9, Poes Road, 2<sup>nd</sup> Street, Vannia, Teynampet, Chennai.</li> </ol>
5.	Installed capacity of main products/ services	The Company's major revenue is from construction of apartments and rental income.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financials, turnover from operations for the FY 2021-2022 is Rs. 6,87,31,000
7.	Number of employees/ workmen	19 Employees (approx.)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Can be collected from the office of RP M/s. SPP Insolvency Professionals LLP, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore 641045 Ph.no:73730 52341/ 94888 10404
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	[email to <a href="mailto:msureshkumar@icai.org">msureshkumar@icai.org</a> / <a href="mailto:rvppl.cirp@gmail.com">rvppl.cirp@gmail.com</a> ]

10.	Last date for receipt of expression of interest	24 <sup>th</sup> November, 2023*
11.	Date of issue of provisional list of prospective resolution applicants	29 <sup>th</sup> November, 2023*
12.	Last date for submission of objections to provisional list	05 <sup>th</sup> December, 2023*
13.	Date of issue of final list of prospective resolution applicants	06 <sup>th</sup> December, 2023*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 <sup>th</sup> December, 2023*
15	Last date for submission of resolution plans	05 <sup>th</sup> January, 2024*
16.	Process email id to submit EOI	<a href="mailto:msureshkumar@icai.org">msureshkumar@icai.org</a> / <a href="mailto:rvppl.cirp@gmail.com">rvppl.cirp@gmail.com</a>

\*Subject to approval of Adjudicating Authority for CIRP extension

Place: Chennai  
Date: 08-11-2023

(CA. Mahalingam Suresh Kumar)  
Name and Signature of Resolution Professional  
Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217



# 8 Economy & Companies

THE ECONOMIC TIMES | CHENNAI  
WEDNESDAY 8 NOVEMBER 2023 | WWW.ETIMES.COM

## NORTH CENTRAL RAILWAY

Letter No.: DM/CR/AGRA/RE-AUCTION Date: 03.11.2023

### E-AUCTION NOTICE

On Behalf of the President of the India, The Sr. Divisional Commercial Manager, North Central Railway, Aggra invites E-Auction as per category given as under:

Category - Priority	Catalogue No. - ADVT/AGRA-23-38	E-Auction Start Date and Time	E-Auction End Date and Time
Commercial Publicity via LED at Agra Fort Railway station (platforms and concourse area).		Date:-20.11.2023 Time:-12:00	Date:-17.11.2023 Time:-11:30
Commercial Publicity via Digital scroller stand at Agra Cant. Railway station (platforms and concourse area).		Date:-20.11.2023 Time:-11:00	Date:-20.11.2023 Time:-11:30
Commercial Publicity via Digital scroller stand at Mathura Jn. Railway station (platforms and concourse area).		Date:-20.11.2023 Time:-11:00	Date:-20.11.2023 Time:-11:30
Commercial Publicity via Digital scroller stand at Agra Fort Railway station (platforms and concourse area).		Date:-20.11.2023 Time:-11:20	Date:-20.11.2023 Time:-11:50
Category - PMSJK	Catalogue No. - PMSJK/AGRA-01		
Pradhan Mantri Bharosa Jan Aushadhi Kendra Set-Up at Aggra.		Date:-17.11.2023 Time:-11:00	Date:-17.11.2023 Time:-11:30
Pradhan Mantri Bharosa Jan Aushadhi Kendra Set-Up at Mathura Jn.		Date:-17.11.2023 Time:-11:00	Date:-17.11.2023 Time:-11:30

Note: Prospective bidders are requested to visit E-Auction Leasing Module on IRFS website ([www.irfs.gov.in](http://www.irfs.gov.in)). The Lot-wise details are available therein under the above mentioned Catalogue Number: 1784233.

For further details visit [www.nctrailway.gov.in](http://www.nctrailway.gov.in) or [dm@nctrailway.gov.in](mailto:dm@nctrailway.gov.in)

## EAST RAILWAY

Letter No.: GEM/2023/0161817/1 dated 03.11.2023. Open Call service tender is invited by

**ODISHA MINING CORPORATION LIMITED**  
CIN: U13100OR1955GCO0013, www.omc.co.in

**REQUEST FOR PROPOSAL FOR OPERATION, REPAIR AND MAINTENANCE OF THE CHROME ORE BENEFICIATION PLANTS INCLUSIVE OF TAILING POND OF OMC AT SOUTH KALAHARI MINES IN THE DISTRICT OF JAJAPUR, ODISHA (RFP No. 18/ONC/P&T/2023 dated: 07.11.2023)**

Odisha Mining Corporation (OMC) invites bids from registered vendors for Operation, Repair and Maintenance of both the Chrome Ore Beneficiation Plants inclusive of Tailing Pond of OMC at South Kalahari Mines in the District of Jajapur, Odisha. (Peak Rated Capacity: 3,00,000 MT/Annum (1,50,000 MT @ each CBP))  
Period of Contract: 05 Years & 04 Months.  
Last Date of on-line Submission of Bid: Up to 04.00 PM on 04.12.2023.  
Last Date of Physical Submission of Original Documents related to Bid: Up to 04.00 PM on 04.12.2023.  
Bid Document Cost: INR 1,58,000/- (Rupees One Lakh Eighteen thousand only) including GST @ 18%.  
The executive summary of the Bidding Process as well as the Bidding Documents have been uploaded on the portal of the MStC ([www.mstc.com](http://www.mstc.com)) and on the website of Odisha Mining Corporation ([www.omc.co.in](http://www.omc.co.in)). The Documents can be downloaded from the above sites from 04.12.2023.  
Any further clarifications, queries and/or amendments will be uploaded on the website of MStC and OMC. OMC reserves the right to reject any or all bids/proposals without assigning any reason therefor.  
Nodal officer for this bidding process: Rajesh Mishra, Chief General Manager (Mining), OMC Email: [rajeshmishra@odishamining.in](mailto:rajeshmishra@odishamining.in), Phone: +91-674 2377437, +91-6763545891  
Chief General Manager (Mining), OMC. Phone: +91-674237437  
Plant Officer Contact: Ashis Kumar Samantaryal, Regional Manager: 9937297144  
Subsidiary Jems, Project Manager: 9953082159  
[www.odishamining.in](http://www.odishamining.in)

## STOCK LIMIT HIKED FOR TUR, URAD DAL WHOLESALES

**NEW DELHI:** The government has allowed wholesalers of tur and urad dal to increase stocks of the pulses to 200 metric tonnes from 50 metric tonnes earlier, according to a notification from the department of consumer affairs. This relaxation will help the industry in increasing the supply of these pulses in the market, said Suresh Aggarwal, president of All-India Dal Mill Association. The industry recommended this at its last meeting with officials, he said. The government doubled the period for which importers can hold stocks after clearance to 60 days. —Our Bureau

## EAST COAST RAILWAY

Tender No. 34-KUR/TRD-OT-2023-24  
**REPAIR WORKSHOP EAST COAST RAILWAY, BANCHANGAR FOR A PERIOD OF 12 MONTHS**  
Approximate Value (₹) 1,47,26,400.00  
EMD (₹) 22,50,000/-, Tender Document Cost (₹) 5,500/-, Period of Completion 12 Months.  
Bidding Start Date: 16.11.2023  
Closing Date & Time: At 15:00 hrs. of 30.11.2023.  
Manual offers are not allowed against this tender and any such manual offer received shall be rejected. Complete information including tender documents is available at the tenderer's website <http://www.ecr.gov.in> and [www.mstc.com](http://www.mstc.com).  
By: Chief Mechanical Engineer, PW/2105/23-24  
Karnataka State SEZ

## Cos Told to Get Fresh Customer Consent for Promotional Messages

**Our Bureau**  
New Delhi: The Telecom Regulatory Authority of India (Trai) has directed all businesses including banks, insurance firms, and real estate companies to take fresh explicit consent from mobile users digitally before sending any commercial or marketing messages. The regulator said earlier consent given by users was null and void with the implementation of a new digital consent acquisition (DCA) facility for seeking and receiving permission from customers on mobile. "It specifically highlighted that after implementing DCA, the existing consent acquired through alternative means shall be rendered null and void and fresh consents will have to be sought by all PEs (principal entities) through digital means only." Trai said in a statement on Tuesday. The DCA system would allow customers to give or revoke consent to receive commercial messages through voice calls or messages. "The regulator has asked all PEs or businesses to take 'urgent necessary steps' to onboard the DCA system. Manual offers are not allowed against this tender and any such manual offer received shall be rejected. Complete information including tender documents is available at the tenderer's website <http://www.ecr.gov.in> and [www.mstc.com](http://www.mstc.com).  
By: Chief Mechanical Engineer, PW/2105/23-24  
Karnataka State SEZ

## INVITATION FOR EXPRESSION OF INTEREST IN REAL ESTATE PROMOTERS PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT CHENNAI DISTRICT

(Under Regulation 36(A) of the Insolvency and Bankruptcy Board of India (Insolvency Regulations, 2016))

### MILWAU PARTICULARS

1. Name of the corporate debtor along with PAN, CIN, LLP No.	M/s. REAL VALUE PROMOTERS PRIVATE LIMITED Regd. Address: Plot No. 10, Sector 10, Gurgaon, Haryana, India. CIN: U71201IN1999P1030887
2. Address of the registered office.	No. 10, Sector 10, Gurgaon, Haryana, India.
3. URL of the website.	<a href="http://www.rvpl.com">www.rvpl.com</a>
4. Details of place where majority of fixed assets are located.	1. Flats/Apartments-Sreenagar Road, Chennai, Tamilnadu - 600103 2. Commercial Properties - 35/7, Main Street, Kanchipuram, Tamilnadu - 601303 3. Plot/land - 100 Feet, Palayam Thiruvananthapuram, Kerala 4. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 5. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 6. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 7. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 8. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 9. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala 10. Plot/land - 50 Feet, Palayam Thiruvananthapuram, Kerala
5. Insured capacity of major products / services / construction.	As per Audited Financials, turnover from major products / services and in last financial year: ₹ 5,87,31,000
6. Quantity and value of major products / services and in last financial year.	As per Audited Financials, turnover from major products / services and in last financial year: ₹ 5,87,31,000
7. Number of employees / workmen / staff.	15 Employees (approx.)
8. Further details including list available financial statements (with schedule) of two years, list of creditors, if available at the date of commencement of insolvency proceedings.	Can be collected from the office of RP M/s. IIP Insolvency Professionals LLP No. 279, 1st Floor, Park Road, Palayamkottai, Tamilnadu - 624105. Email: <a href="mailto:insolvency@iip.in">insolvency@iip.in</a> / <a href="mailto:rp@iip.in">rp@iip.in</a> / <a href="mailto:insolvency@iip.in">insolvency@iip.in</a> / <a href="mailto:rp@iip.in">rp@iip.in</a>
9. Eligibility for resolution applicant (as per section 25(2)(b) of the Code) is available at:	1. <a href="http://www.rvpl.com">www.rvpl.com</a> 2. <a href="http://www.mstc.com">www.mstc.com</a>
10. Last date for receipt of expression of interest.	29th November, 2023
11. Date of issue of provisional list of prospective resolution applicants.	30th November, 2023
12. Last date for submission of applications to provisional list.	05th December, 2023
13. Date of issue of final list of prospective resolution applicants.	08th December, 2023
14. Date of issue of information memorandum, evaluation report and request for resolution party to prospective resolution applicant.	08th December, 2023
15. Last date for submission of resolution plans.	09th January, 2024
16. Process email to be sent to:	<a href="mailto:insolvency@iip.in">insolvency@iip.in</a> / <a href="mailto:rp@iip.in">rp@iip.in</a>
17. Contact person for queries:	(CA Mahalingam Sarath Kumar) Name and Signature of Resolution Professional Reg. No. 488/99A-001/99-P0110 2017-18/10217

## EAST COAST RAILWAY

Tender No. 34-KUR/TRD-OT-2023-24

### REPAIR WORKSHOP EAST COAST RAILWAY, BANCHANGAR FOR A PERIOD OF 12 MONTHS

Approximate Value (₹) 1,47,26,400.00  
EMD (₹) 22,50,000/-, Tender Document Cost (₹) 5,500/-, Period of Completion 12 Months.  
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Closing Date & Time: At 15:00 hrs. of 30.11.2023.  
Manual offers are not allowed against this tender and any such manual offer received shall be rejected. Complete information including tender documents is available at the tenderer's website <http://www.ecr.gov.in> and [www.mstc.com](http://www.mstc.com).  
By: Chief Mechanical Engineer, PW/2105/23-24  
Karnataka State SEZ

## CORRODIMENTUM

This is with reference to the Request for Proposal (RFP) issued by the Life Insurance Council and General Insurance Council for selection of project consultant for conceptualizing, developing and implementing Bima Suggam platform, as mentioned in [www.lifeinsurancecouncil.org](http://www.lifeinsurancecouncil.org) and advertisement published in newspaper on 7th August 2023, read with further clarifications to the RFP issued on 25th August 2023.

In regard, following amendments are being made to the RFP document to allow for wider participation from eligible and interested bidders. It is to be noted that these amendments shall be applicable and effective in respect of all relevant terms and requirements under the RFP. These amendments are consistent with clarifications given to bidders who have already applied.

### Amendments to the Request for Proposal

RFP Section	Existing Clause	Revised Clause
3. Clause 1	<b>Bidder Eligibility Criteria:</b> The Bidder should be a company / organization registered under the Companies Act and should have been in existence in India for more than five (05) years as on bid submission date.	<b>Bidder Eligibility Criteria:</b> The Bidder should be a company / organization registered under the Companies Act and should have been in existence in India for more than five (05) years as on bid submission date.
3. Clause 2	<b>Supporting Document:</b> Copy of the Certificate of Incorporation submitted by Registrar of Companies.	<b>Supporting Document:</b> Copy of the Certificate of Incorporation submitted by the Registrar of Companies. For an LLP, the certificate of incorporation shall be accompanied by the Deed of Partnership submitted to the Registrar of Companies.
4. Project Timeline	Last date for receipt of queries from bidders - 17th August 2023	Last date for receipt of queries from bidders - 17th November 2023
4. Project Timeline	Last date for submission of Technical proposals and Commercial Proposal - 5th September 2023	Last date for submission of Technical proposals and Commercial Proposal - 21st November 2023

**Note:**  
A. Bidders who have already submitted their bids are required to only resubmit their commercial bids (not required to resubmit their technical proposals).  
B. New bidders - are required to submit both - technical proposal and commercial bids as per the RFP.

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